

**Before the Appellate Tribunal for Electricity**  
( Appellate Jurisdiction )

**Appeal No.194 of 2010 &**  
**I.A. No. 263 of 2010**

**Dated : 29<sup>th</sup> September, 2011**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. V.J. Talwar, Technical Member**

**Paschim Gujrat Vij Company Limited ... Appellant(s)**

**Versus**

**Gujarat Electricity Regulatory Commission & Ors. ....Respondent(s)**

**Counsel for the Appellant(s): M. Sneha Venkataramani**

**Counsel for the Respondent(s): Mr. C.K. Rai & Mr. Wajesh Shafiq for R.2**

**Appeal No. 2 of 2011 &**  
**I.A. No. 3 of 2011**

**Paschim Gujrat Vij Company Limited ... Appellant(s)**

**Versus**

**Gujarat Electricity Regulatory Commission & Ors. ....Respondent(s)**

**Counsel for the Appellant(s): Ms. Sneha Venkataramani,**

**Counsel for the Respondent(s): Ms. Surbhi Shrama &**  
**Ms. Shikha Ohri Vashishth for R.2**

**ORDER**

The Respondent in Appeal No. 194 of 2011 is filing reply-written submissions today.

***Judgment is Reserved.***

**( V.J. Talwar )**  
**Technical Member**

**(Justice M. Karpaga Vinayagam )**  
**Chairperson**

**TS/KS**